## NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that on  $15^{th}$  July 2025 at 2.20 p.m. in Court Room No. 2:

The Division Bench comprising of the Hon'ble Shri Justice R.N. Laddha and the Hon'ble Shri Justice Shyam C. Chandak will take up the following matter.

## 'FOR ORDERS'

Interim Application No.1196 of 2024 in Criminal Appeal No. 588 of 2016

High Court, Appellate Side	]	By Order,
	]	
	]	sd/-
	]	(H. M. Bhosale)
Bombay: 14.07.2025	]	Registrar (Judl-I)